

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

(MP)CP(IB) 5/9/NCLT/AHM/2020

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020**

Name of the Company: Moco Tech Industries
V/s
Balaji Steroids & Hormones Pvt Ltd

Section of the Companies Act : Section 9 of the Insolvency & Bankruptcy Code

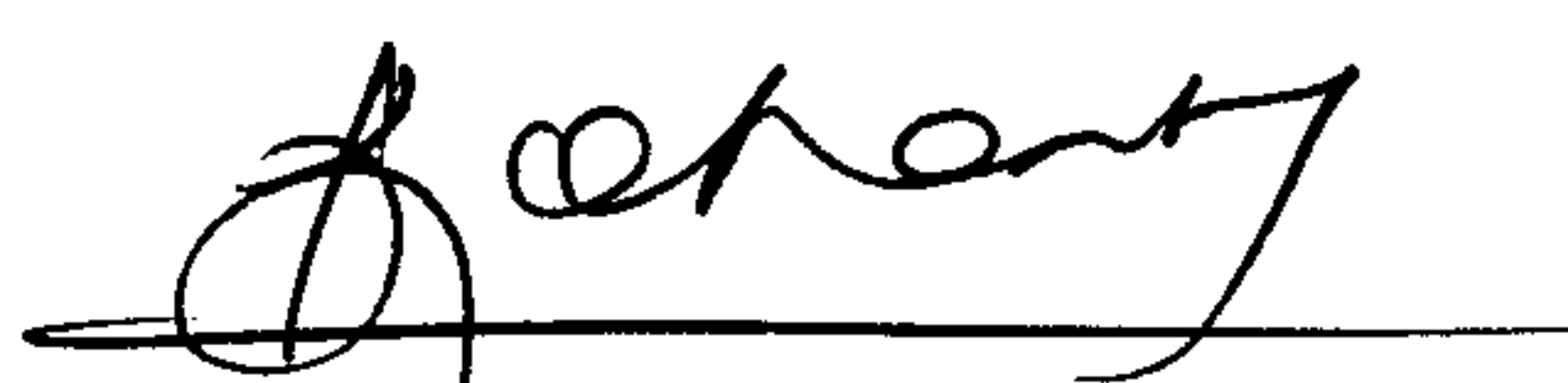
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Adv. Shanti Nair	on behalf of	Adv. Nandan Soni for Micro Tech Industries	
2.				


ORDER

The proxy counsel appearing for the Petitioner seeks time for hearing.

In view of this, the matter is adjourned.

List the matter on 07.02.2020


**(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)**
Dated this the 3rd day of January, 2020


**(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)**